Persons with Disabilities (Equal Opportunities Protection of Rights and Full Participation) Act, 1995 (No. 1 of 1996), this House do proceed to elect in such manner as the Chairman may direct, one Member from among the Members of the House to be a member of the Central Coordination Committee.

The question was put and the motion was adopted.

## MOTION FOR ELECTION TO THE ALL INDIA COUNCIL FOR TECHNICAL EDUCATION

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, I move the following motion:

"That in pursuance of the provisions contained in clause (i) of sub-section (4) of Section 3 read with sub-section (1) of Section 4 of the All India Council for Technical Education Act, 1987 (52 of 1987), this House do proceed to elect, in such manner as the Chairman may direct, one Member from among the Members of the House to be a member of the All India Council for Technical Education."

The question was put and the motion was adopted.

## **SPECIAL MENTIONS**

## Terror created by Migratory wild elephants in the Sindhudurg District of Maharashtra

श्री संतोष बागडोदिया: सर, एक सैंकंड सर, यह जो किसानों को आंदोलन चल रहा है...

श्री सभापति : देखिए, मैं ने आप को बता दिया, एक सैंकंड भी नहीं । मैं इस तरह का प्रेसीडेंट कायम नहीं करना चाहता। स्पेशल मेंशंस-श्री संजय राजाराम राउत ।

SHRI SANJAY RAUT (Maharashtra): Sir, migratory wild elephants travelling in the Sindhudurg district of Maharashtra from Karnataka State have held the residents of Doda Marg Taluka in terror. In many villages, mango, banana and coconut plantations and also cereal crops have been destroyed by the contingents of wayward elephants. Many villagers have been seriously injured.

The Government of Maharashtra tried to disperse away these wild elephants with much fanfare. It undertook a project with a cost of